

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 6701 -- JK (LD) of 2025

DATED:- 02 - 06 - 2025

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 02- 06 - 2025

No:-LAW-OIC/06/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jun

Reyaz Ali Bhat
02.06.25

Annexure to the Government Order No. 6701 – JK(LD) of 2025 dated 02.06.2025.

S.No.	Case title				OIC
1	WPC NO	1291	2021	Abdul Ahad Ganaie R/O Wakura Ganderbal & Ors V/S UT of J&K & Ors	Dr Umer Farooq JKAS Tehsildar Wakura
2	OWP	1785	2018	Ghulam Rasool Wani R/O Hayin Palpora Kangan Ganderbal V/S State of J&K & Ors	Bashir Ahmad Sheikh, AO with DC Gbl
3	OWP NO	1516	2016	Samaj Sudhar Samiti Trust R/O Camp Office Sector No 1 Durga Nagar, Jammu V/S State of J&K & Ors	Javid Ahmad Zargar Tehsildar Tullamulla
4	WPC NO	20	2022	Zahoor Ahmad Sheikh R/O Hari-Ganiwon Kangan District Ganderbal V/S UT of J&K & Ors	Mubashir Amin (JKAS) Tehsildar Kangan
5	WPC NO	2523	2021	Farooq Ahmad R/O Soura Srinagar & Ors V/S UT Of J&K & Ors	Ishfaq Ahmad Khan Tehsildar Ganderbal
6	WPC No	828	2022	Murad Ahmad Tota R/o Elahibagh, Sgr V/S UT of J&K and Ors	Ishfaq Ahmad Khan Tehsildar Ganderbal
7	WP (C)	2388	2019	Shahnawaz Hussain S/o Abdul Rahim Bhat R/o Saloora	Ishfaq Ahmad Khan Tehsildar Ganderbal
8	WP (C)	973	2022	Mohammad Ali Balti V/ UT of J&K and ors	Mohammad Altaf Bhat JKAS Collector (ACR) Land Acquisition
9	WP (C)	1346	2022	Ali Mohammad Rather V/S UT of J&K and ors	Dr Umer Farooq JKAS Tehsildar Wakura
10	OWP	191	2018	Abdul Rashid Khan V/S State of J&K and ors	M.A.Simnani, Addl District Development Commissioner Ganderbal
11	OWP	567	2015	Mohd Tariq Dar V/S DC Gbl and ors	Manzoor Ahmad Tehsildar Gund
12	OWP	1689	2015	Inhabitants of Watalbagh V/S State of J&K & others	Javid Ahmad Zargar Tehsildar Lar
13	OWP	1345	2015	Inhabitants of Manigam & ors	Mohammad Altaf Bhat JKAS Collector (ACR) Land

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					Acquisition
14	WPC	1832	2020	Chain Kumari V/S UT of J&K and ors	Mubashir Amin (JKAS) Tehsildar Kangan
15	WPC	2302	2022	Abdul Rashid Sheikh and others V/S FCR J&K and ors	Mubashir Amin (JKAS) Tehsildar Kangan
16	OWP	1388	2018	Ashok Kumar Dhar V/S State of J&K through District Magistrate Ganderbal and anr	Ishfaq Ahmad Khan Tehsildar Ganderbal
17	WPC	2102	2022	Naresh Stone Crushers and ors V/S UT of J&K and ors	District Mineral Officer Ganderbal
18	WPC	2199	2021	Ghulam Mohammad Wani and Anr V/S Govt of J&K and ors	Ishfaq Ahmad Khan Tehsildar Ganderbal
19	WPC	746	2022	Ghulam Mohammad Wani and Anr V/S Govt of J&K and ors	Ishfaq Ahmad Khan Tehsildar Ganderbal
20	WPC	1217	2020	Mohammad Shaban Parra and ors V/S UT of J&K and ors	Mohammad Altaf Bhat JKAS Collector (ACR) Land Acquisition
21	CCP(S)	451	2022	Habibullah Bhat V/S Vijay Kumar Bidhuri and anr	Manzoor Ahmad Tehsildar Gund
22	WPC	2393	2022	Fata Begum and anr V/S Ut of J&K and ors	Javid Ahmad Zargar Tehsildar Lar
23	WPC	441	2022	Shahista Hassan V/S UT of J&K and ors th Social Welfare Deptt	District Programm Officer, Poshan Ganderbal
24	WPC	1098	2021	Shahista Hassan V/S UT of J&K and ors th Social Welfare Deptt	District Programm Officer, Poshan Ganderbal
25	WPC NO	426	2022	Mohammad Mukhtar Balti & Ors V/S U.T of J&K & Ors	Mohammad Altaf Bhat JKAS Collector (ACR) Land Acquisition
26	WPC	1918	2022	Shareefa begum and ors heirs of Lal Mohammad Jagal V/S UT of J&K and ors	Ishfaq Ahmad Khan Tehsildar Ganderbal
27	CCP(S)	555	2023	Sharifa Akhter and anr Dr Piyush Singla and ors	Ishfaq Ahmad Khan Tehsildar Ganderbal
28	WPC	117	2023	Nusrat D/o Mushtaq Ahmad Beigh R/o Towheed Abad Nowshehra, Srinagar V/S UT of J&K and ors	Ishfaq Ahmad Khan Tehsildar Ganderbal
29	WP (C)	262	2023	Umer Bakshi Bijran & Ors V/S UT of J&K and ors	Mubashir Amin (JKAS) Tehsildar Kangan

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30	WP(C)	232	2023	Mohammad Maqbool Mir V/S UT of J&K and ors	Nuzhat Qureshi, JKAS SDM Kangan
31	WPC	270	2023	Gujar Bakarwal Association , Ganderbal V/S Divisional Commissioner and Ors	Ishfaq Ahmad Khan Tehsildar Ganderbal
32	WPC	348	2023	Mohammad Bakhtawar Sheikh and Ors V/S UT of J&K and Ors	Ishfaq Ahmad Khan Tehsildar Ganderbal
33	CCPS	69	2021	Shahnawaz Hussain S/o Abdul Rahim Bhat R/o Saloora V/S Shafqat Iqbal DC Gbl	Ishfaq Ahmad Khan Tehsildar Ganderbal
34	WPC	457	2023	Ghulam Mohammad Tantray & Ors V/S Joint Agrarian Reforms Commissioner, Ganderbal & Ors	Javid Ahmad Zargar, Tehsildar Lar
35	CCP(D)	7	2023	Tasneema Rafiq V/S Shyambir and anr	Mohammad Altaf Bhat JKAS Collector (ACR) Land Acquisition
36	WPC	699	2023	Dilshada V/S Commr Sec Revenue	Manzoor Ahmad Tehsildar Gund
37	CCP(S)	144	2023	Dilshada V/S Mushtaq Ahmad ADC/Commr Agr Reforms Gbl and ors	Manzoor Ahmad Tehsildar Gund
38	WPC	1573	2023	Parvaiz Ahmad Kuchay and Ors V/S UT of J&K and Ors	District Mineral Officer Ganderbal
39	OWP	176	2015	Mohan Lal Dhar V/S State of J&K and Ors	Mohammad Altaf Bhat JKAS Collector (ACR) Land Acquisition
40	ccp(s)	237	2023	Abdul Qayoom Sheikh V/S Dr Pyush Singla Secretary to Govt, Rev Deptt and ors	Mohammad Altaf Bhat JKAS Collector (ACR) Land Acquisition
41	WPC	1911	2023	Syed Ashiq Ali Shah and ors V/S UT of J&K and ors	Assistant Commissioner (Development) Ganderbal
42	WPC	2298	2023	Ishfaq Ahmad Tramboo V/S UT of J&K and ors through Tourism Department	CEO, Sonamarg Development Authority Sonamarg
43	WPC	2327	2023	Mohammad Ramzan Mir V/S Govt of JK and ors	District Sheep Husbandry Officer Ganderbal
44	WPC	2372	2023	Mukhtar Ahmad Tandoli R/o Wudder Kangan V/S J&K Bank through Branch Kangan	Mubashir Amin (JKAS) Tehsildar Kangan




45	CCP(S)	549	2021	Shabir Ahmad Dendru V/S UT of J&K & Ors	Mohammad Altaf Bhat JKAS Collector (ACR) Land Acquisition
46	WPC	572	2023	Gulam Mohammad Balti and Ors V/S Union of India & Ors	Manzoor Ahmad Tehsildar Gund
47	CM(M)	276	2023	Zahoor Ahmad Kambay and ors Rs/o Wakura V/S Sabeena, Safiya and ors	Dr Umer Farooq JKAS Tehsildar Wakura
48	WPC	2713	2023	MSt Mubeena and ors Vs/ UT of J&K and ors	Dr Umer Farooq JKAS Tehsildar Wakura
49	WPC	2958	2023	Sajad Hussain Naqshbandi and anr V/S UT of J&K and ors through Com Sec Geo & Min	District Mineral Officer Ganderbal
50	WPC	2316	2023	Mst Sara Vs UT of J&K and ors	Dr Umer Farooq JKAS Tehsildar Wakura
51	WPC	2983	2023	Gh Ahmad Zargar and anr vs UT of J&K and ors	Mohammad Altaf Bhat JKAS Collector (ACR) Land Acquisition
52	WPC	2878	2023	M/S Glacier Gadkul Tata Sumo Owners Union Vs UT of J&K and ors	ARTO Ganderbal
53	WPC	2863	2023	UT of J&K and ors V/S Sameena Safdar	Ishfaq Ahmad Khan Tehsildar Ganderbal
54	LPA	248	2023	Ghulam Mohammad Beigh Vs UT of J&K and ors	Manzoor Ahmad Tehsildar Gund
55	WPC	3172	2023	Khurshid Ahmad Dar V/S UT of J&K and ors	District Mineral Officer Ganderbal
56	WPC	3490	2023	Inhabitants of village Anderkot and ors Vs U.O.I and UT of J&K and ors	District Mineral Officer Ganderbal
57	CM(M)	373	2023	Fahad Khan V/S Bilal Ahmad and ors	Manzoor Ahmad Tehsildar Gund
58	WPC	3428	2023	Trilok Singh and Anr V/S UT of J&K and ors	Javid Ahmad Zargar Tehsildar Tullamulla
59	WPC	236	2024	Inhabitants of village Wakura through Ali Mohammad Rahter and ors V/S Syed Yasmeen and ors	Dr Umer Farooq JKAS Tehsildar Wakura

Manzoor Ahmad

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60	WPC	404	2024	MSt Saleema and ors Rs/o Ahan V/S UT of J&K and ors	Dr Umer Farooq JKAS Tehsildar Wakura
61	WPC	424	2024	M/S Rather Construction Company through its prop Mohammad Amin Rather Vs UT of J&K through Com Sec HUDD	CEO Municipal Council Ganderbal
62	WPC	516	2024	Mohd Shafi Sheikh and ors Vs UT of J&K through Tourism Deptt and ors	CEO Sonamarg Development Authority, Sonamarg
63	CM(M)	77	2024	Tariq Ahmad Bhat V/S UT of J&K and ors	Dr Umer Farooq JKAS Tehsildar Wakura
64	WPC	548	2024	Javid Ahmad Teli and ors Rs/o Naseembagh Sopore Bla Vs UT of J&K and ors	Javid Ahmad Zargar Tehsildar Lar
65	WPC	3270	2023	Mohammad Ramzan Rather Vs UT of J&K and ors	Mubashir Amin (JKAS) Tehsildar Kangan
66	WPC		2024	MSt Aisha Vs UT of J&K and ors	Ishfaq Ahmad Khan Tehsildar Ganderbal
67	WPC		2024	Charanpreet Singh Vs UT of J&K and ors through Tourism Deptt	CEO, Sonamarg Development Authority Sonamarg
68	WPC		2024	Mst Fatima R/o Duderhama Vs UT of J&K and ors	Javid Ahmad Zargar, Tehsildar Lar
69			2024	Farooq Ahmad Chopan Vs UT of J&K and ors	Mubashir Amin (JKAS) Tehsildar Kangan

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